

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CA/2&3/CAA/2018
NAME OF THE PETITIONER(S) : SAHAJ BUILDERS PVT LTD
NAME OF THE RESPONDENT(S) : EGBERTS INDIA PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Lalithamm Subramanian	PCS Petitioner/ Respondent	
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ORDER

PCS representing the applicant present. Heard. Order is reserved.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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